

**Central Administrative Tribunal  
Madras Bench**

**OA 310/01570/2015**

**Dated Tuesday the 18<sup>th</sup> day of June Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P. Madhavan, Member (J)  
&  
Hon'ble Mr. T. Jacob, Member (A)**

V. Packiaraj  
No. 47-A, R.A.C. Quarters  
Havelock Road  
Ooty 643 001. .. Applicant

By Advocate **M/s. K. Raja**

**Vs.**

1. Union of India rep., by  
National Centre for Radio Astrophysics  
Tata Institute of Fundamental Research  
Rep. by its Director, Post Bag 3, Ganeshkind  
Pune University Campus  
Pune 411 007.

2. Union of India rep., by  
National Centre for Radio Astrophysics  
Tata Institute of Fundamental Research  
Rep. by its Head, Post Bag 3, Ganeshkind  
Pune University Campus  
Pune 411 007.

3. Union of India rep., by  
National Centre for Radio Astrophysics  
Institute of Fundamental Research  
Rep., by its Head, ORT Campus  
Udhagamandalam (Ooty). ... Respondents

By Advocate **Mr. King & Patridge**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

No representation for the applicant. It is seen that the applicant was absent even on previous occasions i.e. on 04.06.2019 and 25.04.2019. Accordingly the matter was posted under the caption 'For Dismissal' on 18.06.2019 which was adjourned to this day under the same caption. Even today neither the applicant nor the counsel for the applicant is present. It seems that the applicant is not interested in prosecuting the case. Accordingly the OA is dismissed for default.

(T. Jacob)  
Member (A)

18.06.2019

(P. Madhavan)  
Member(J)

AS